

National Company Law Tribunal

Allahabad Bench

CP NO. 10/3/2015
CA NO 8/2016, CA NO 43/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.06.2017

NAME OF THE COMPANY: Jaypee Infratech Ltd

SECTION OF THE COMPANIES ACT: U/S 74(2) of Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	M K BAGRE	OR ADV	RD (RA)	<i>Rukh</i> 30/6/2017
2.	Ajay Bhanot	Sr. Adv	Jaypee Infratech Ltd	
3.	Ankit Kr. Singh	PCS		<i>Ankit</i> 30/6/2017

Order dated 30/06/2017 in the matter of CP No. CP No. 10/3/2015,

CA 8/2016, CA 43/2016

Mr. Gaurav Mahajan along with Shiv Shankar appearing for the petitioner and Mr. Ajay Bhanot, Senior Advocate appearing for the respondent-company. Taking into consideration the challenging health condition of the petitioner, we are of the view that the respondent-company to consider his claim including amount of maturity with interest on out of turn basis and to take concrete steps for clearing his dues by 7th July, 2017 so as to enable him to proceed to abroad for the purpose of taking medical treatment. The matter be listed on 7th July, 2017.

The meanwhile the interim order passed to be continued.

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Date-30/06/2017

Shri H.P Chaturvedi (Judicial)